

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

26

T.C.P No. 659/(MAH)/2017


CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES: Satish Bafna
V/s.
Enercon (India) Ltd. & Ors.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

26 Ms. Eram Quraishi i/b Kartikaya
& Associates for Respondent. 
14/08/17.

ORDER

TCP No. 659/ I&BP /NCLT/MB/MAH/2017

Counsel for the Corporate Debtor is present, whereas Petitioner's side none present.

On verification of the record, it is observed that Form 5 has not been filed by the Petitioner on or before 15.07.2017, hence this Petition is 'abated' with liberty as mentioned in the Notification No. GSR 732(E) dated 29.06.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)